

## LOK SABHA DEBATES

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LOK SABHA

Wednesday, June 12, 1962/Jyaistha 22,  
1884 (Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Compensation to Victims of Ranchi  
Express Disaster

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\*1406. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Railways be  
pleased to state:

(a) whether any compensation has  
been paid to the victims of Ranchi  
Express disaster near Ghatsila;

(b) if so, the amount paid; and

(c) the number of persons to whom  
paid?

The Deputy Minister in the Ministry  
of Railways (Shri Shahnawaz Khan):

(a) Yes, Sir.

(b) and (c). So far a sum of  
Rs. 16,650 has been paid as compensa-  
tion in respect of 12 dead and 7 in-  
jured. This is besides a sum of  
Rs. 35,900 paid as *ex-gratia* in respect  
of 16 dead and 137 injured.

Shri Subodh Hansda: May I know  
whether the compensation paid to all  
the claimants is equal or whether any  
distinction was made as to first class,  
second class and third class passen-  
gers?

Shri Shahnawaz Khan: The Claims  
Commissioner has a way of doing it.  
There is a special procedure for doing

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it, and he does it according to that  
procedure.

Shri Subodh Hansda: How many  
claims have been received by the  
Government for payment of compen-  
sation? How many have been  
paid and how many still remain to be  
paid?

Shri Shahnawaz Khan: A total of  
146 claims has been received. So far  
one claim has been settled.

Shri S. C. Samanta: May I know  
whether any complaint has come to  
the Ministry to the effect that the  
persons who have been paid compen-  
sation and who had to be in the hos-  
pital for a long time had to pay for  
costly medicines?

Shri Shahnawaz Khan: I am not  
aware of any such complaint. But the  
Railway Ministry makes it quite clear  
that any additional cost incurred by  
hospitals for treating such persons and  
obtaining costly medicines is de-  
frayed by the railways. We are ready  
for that.

Shri Mohsin: May I know whether  
compensation is given in all such  
cases or whether this was a special  
case where compensation was award-  
ed?

Shri Shahnawaz Khan: It is always  
paid in cases of train accidents.

Shri S. M. Banerjee: May I know,  
as a result of this particular enquiry,  
the action taken against the persons  
concerned? Who are those persons,  
and may I know whether there is any  
Class I officer among them?

Shri Shahnawaz Khan: That has  
yet to be finalised.

Shri Indrajit Gupta: What compen-  
sation, if any, has been paid to the  
driver's family and to the families of

the other members of the engine crew?

**Shri Shah Nawaz Khan:** As I said, we have paid *ex-gratia* payment, that is, *ad hoc* payment, to help the families to tide over the immediate difficulties. The other compensation has to be decided by the Claims Commissioner and that has not yet been decided.

**श्री अचल सिंह :** क्या मंत्री महोदय बतलायेंगे कि क्या कारण हैं कि पिछले कुछ महीनों से आये दिन रेल के ऐक्सिडेंट्स बढ़ते जा रहे हैं ?

**अध्यक्ष महोदय :** यह दूसरा सवाल है।

**श्री विभूति मिश्र :** मैं जानना चाहता हूँ कि क्या सरकार ने कोई आधार श्रेणी-बद्ध किये हैं कि मरे को या अपंगों को या चोट लगने वालों को किस रेट में कम्पेन्सेशन दिया जायेगा?

**अध्यक्ष महोदय :** कम्पेन्सेशन देने के लिये रूल्स हैं जिनके अनुसार इन्स्पेक्टर लौग इसे तय करते हैं।

“पैकेज प्रोग्राम”

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श्री भक्त दर्शन :  
श्री सुबोध हंसदा :  
श्री स० चं० सामन्त :  
\*१४०७. श्री शिवनंजण्या :  
डा० लक्ष्मीमल्ल सिधवी :  
श्रीमती मैमूना मुल्तान :  
श्री प्र० चं० बरुआ :  
श्री मे० कं० कुमारन :  
श्रीमती मिनीमाता :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) कुछ समय पहले सघन खाद्य-पादन का जो कार्यक्रम (पैकेज प्रोग्राम)

स्वीकृत किया गया था उसे किन किन स्थानों में चालू किया गया है;

(ख) उपरोक्त कार्यक्रम के अन्तर्गत प्रत्येक जिले में अब तक क्या प्रगति हुई है; और

(ग) इस कार्यक्रम को अन्य किन जिलों में चालू करने का विचार है ?

**खाद्य तथा कृषि मंत्री के सभा-सचिव (श्री शिन्दे) :** (क) से (ग) : सभा पटल पर एक विवरण रख दिया गया है। [देखिये परिशिष्ट ४, अनुबन्ध संख्या १७]

**श्री भक्त दर्शन :** श्रीमन्, मैं जो मुख्य बात जानना चाहता हूँ वह यह है कि इन सात जिलों में कितना रुपया इस विभाग की ओर से लगेगा और उससे कितना उत्पादन बढ़ेगा? और जो उत्पादन बढ़ेगा क्या वह इन रुपयों के अनुपात के अनुकूल होगा, यानी जितना रुपया लगेगा उसके अनुसार उत्पादन बढ़ेगा या नहीं।

**Shri Shinde:** It is expected that about Rs. 7 crores are likely to be spent during the coming five years in the 7 districts and the expected increase in production is 40 to 60 per cent.

**श्री भक्त दर्शन :** श्रीमन्, यह जा सात राज्यों में सात जिलों को छांटा गया है, उनके छांटने का आधार क्या था ? उनको किस तरीके से छांटा गया ? अर्थात् कौन सी कसौटी है जिनके अनुसार उनको छांटा गया है ?

**Shri Shinde:** Proposals were asked for from the various State Governments and experts were consulted for the selection of various districts. As per the advice of experts and agricultural economists, the respective districts were selected for the package programme.

**Shri Subodh Hansda:** I find from the statement that 13500 demonstrations